

OA 1353/00

24.8.04

Hon Mr Justice S.R. Singh, VC

Hon Mr D.R. Tiwari, AM

Sri R.P. Singh learned counsel for the applicant states that the OA may be dismissed as withdrawn. MA 3720/04 has also been filed for the same purpose. The MA 3720/04 is supported by an affidavit by the applicant. Respondents counsel has no objection to the same. In the circumstances the OA is dismissed as not pressed.

Defence
AM

VC

pe